

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	CRI BAIL APPLN	101102/2020	STATE GOVERNMENT Vs SUDHIR VIJAY SHARMA	
<u>APPEARANCE</u>				
2	REMAND APPL POCSO	100355/2020	STATE GOVERNMENT BKC Police Station Vs Shoib Salim Bijalwala	SPP
